Annexure-7

Name of the corporate debtor: Katyayni Natural Resources Limited; Date of commencement of CIRP: 22/05/2025; List of creditors as on: 29/08/2025

List of operational creditors (Government dues)

(Amount in Rs.)

Sl.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	any mutual	Amount of claim under verification	claim not	Remarks, if any
No.													
	Departme nt	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		dues, th at may be set- off		admitted	
1	Dy. Commission er of Income Tax, Central Circle-3, Patna	Central	10-06-2025	35,75,79,269.00	9,47,869.00	Unsecured	No	Nil	35,66,31,400.00	Nil	-	-	Claim amount for the Demand raised for F.Y. 2016- 17, 2020-21 and 2021- 22 is under challenge and
2	Office of the Assistant Commission er CGST & Central Excise Division-	Central	30-06-2025	62,94,411.00	62,94,411.00	Unsecured	No	Nil	-	Nil	-	-	1 1
			Total	36,38,73,680.00	72,42,280.00				35,66,31,400.00		_		